

**Dues of Jet Airways towards vendors and employees**

2243. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY

Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the status of Jet Airways which owes money to vendors and employees; and

(b) whether Government would help Jet Airways to raise funds to tide over the crisis and to pay salary to its employees?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Each airline prepares its business plan on the basis of their own market assessment and liabilities. Based on their business plan, the efficient operations and financial resources are the responsibility of the Airlines. Government of India has no role in raising funds for M/s Jet Airways (India) Limited, as it is the internal matter of the airline.

**Increase in Airprox incidences**

2244. DR. PRABHAKAR KORE:

SHRI N. GOKULAKRISHNAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is a rising incidence of planes getting too close for comfort in the crowded skies in the country;

(b) if so, the number of A and B level Airprox incidences for the last three years;

(c) whether it is also a fact that the number of serious near misses or Airprox has touched seven by October, 2018 up from five in all of 2017;

(d) is so, what are the steps taken by all the authorities and agencies concerned to keep the country's skies safe; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Category A and B Airprox incidents from 2015 till Nov 2018 are as under:—

Category	2015	2016	2017	2018 (Nov 2018)
A	0	0	0	1
B	7	8	5	7

(c) Yes, Sir.

(d) and (e) Measures taken to enhance safety in Indian Airspace are given in the Statement.

#### **Statement**

##### *Measures taken to enhance safety in Indian airspace*

- Case studies of Airprox /ATC incidents are discussed and analysed to avoid recurrence of such incidents. Based on investigation, whenever required, corrective training is imparted to Air Traffic Controllers, and training procedures are amended, if required. Controllers are given training on ATC simulator at major stations and sensitized on the subject.
- DGCA has advised AAI to carry out random proficiency check of controller in addition to annual proficiency checks on regular basis as part of safety enhancement.
- Coordination procedures of handing over from one unit to another have been laid out and any deviation is being pointed out to the concerned units for taking corrective action.
- Optimum utilisation of airspace is being done by using flexible airspace which will reduce traffic congestion in the airspace.
- DGCA has issued an AIC containing guidelines on avoiding confusing/similar call-signs by airline operators.
- Risk assessment is being carried out before bringing any change in the ATC procedure to mitigate the risk of accident/incident.

#### **Aviation safety audit**

2245. SHRI SANJAY SETH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether in the latest International Civil Aviation Organisation (ICAO) audit results, India's score declined to 57.44 per cent from 65.82 per cent earlier;